

**GOVERNMENT OF INDIA**  
**MINISTRY OF PETROLEUM & NATURAL GAS**

**RAJYA SABHA**  
UNSTARRED QUESTION NO. 934  
TO BE ANSWERED ON **25<sup>th</sup> July, 2022**

**Gas reserves**

934. SMT. MAUSAM NOOR:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) the details of gas reserves in the country, State- wise;
- (b) whether Government has made efforts for more production from the gas reserves in the country and promotes use of new alternatives; and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS**  
**(SHRI RAMESWAR TELI)**

- (a) The state-wise details of Balance Recoverable Reserves of Natural Gas in the country as on 01.04.2021 are estimated as under:

LOCATION/ AREA	BALANCE GAS RESERVES(BCM*)
<b>Onland</b>	
Andhra Pradesh	27.1
Arunachal Pradesh	3.1
Assam	144.3
Gujarat	45.6
Jharkhand	7.8
Madhya Pradesh	30.9
Rajasthan	57.7
Tamil Nadu	27.3
Tripura	22.2
Nagaland	0
West Bengal	32.2
<b>Offshore</b>	
Eastern Offshore	514.5
Western Offshore	228.6
<b>Grand Total</b>	<b>1141.3</b>

\*(Billion Cubic Meters)

(b) & (c) Yes, Sir. The policy initiatives taken by the Government for enhanced domestic production of gas *inter-alia* include:-

1. Natural Gas Reforms (2014-2021):

- i. 'New Domestic Natural Gas Pricing Guidelines', 2014.
- ii. Marketing including pricing freedom with a price ceiling for gas production from difficult areas such as High Pressure- High Temperature (HP-HT) and deepwater areas, 2016.
- iii. Marketing and pricing freedom for Coal Bed Methane (CBM), 2017.
- iv. Marketing including pricing freedom for natural gas for operators in the North-Eastern Region (NER) where commercial production commenced on or after 1st July, 2018.
- v. The Policy reforms announced in February 2019 to enhance domestic production of oil and gas, inter-alia provides the following gas reforms:-
  - a) Full marketing and pricing freedom at arm's length basis for unexplored/unallocated areas. Further, marketing and pricing freedom at arm's length sales through competitive bidding to new gas discoveries under Field Development Plan (FDP) approved for first time after date of policy i.e., 28.02.2019.
  - b) Incentives in the form of reduction in Royalty by 10% for additional gas production over and above Business As Usual (BAU) scenarios to Administered Price Mechanism (APM) fields of NOCs.
- vi. 'Natural Gas Marketing Reforms' announced in October 2020 inter-alia prescribes standard procedure to discover market price of gas to be sold by gas producers, through a transparent and competitive process. Detailed guidelines for Discovery of Market Price for Domestically Produced Natural Gas through e-bidding were issued vide Notification dated 03.12.2020 and agencies empanelled by DGH for carrying out e-bidding also been notified.
- vii. An additional mechanism provided vide OM dated 19.08.2021, to gas producers having pricing and marketing freedom, for selling small quantity of gas, upto 500 MMSCM or 10% of annual production from Contract Area, whichever is higher, per year through gas exchanges authorized by PNGRB.
- viii. Government issued detailed guidelines for monetization of Ad-hoc/Test Gas produced during the Testing of oil and gas well in November, 2021.
- ix. Complete Pricing and Marketing Freedom to gas produced from fields/blocks awarded under Hydrocarbon Exploration Licensing Policy (HELP).

2. Other Policies/Initiatives:
  - i. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
  - ii. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
  - iii. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
  - iv. Policy framework for exploration and exploitation of Unconventional Hydrocarbons, 2018.
  - v. Oil and Gas acreages are being awarded regularly under Open Acreage Licensing Policy. Further, Discover Small Field bid round-III and Special CBM Bid round have been launched to enhance domestic gas production.
3. Initiatives to promote use of Natural Gas as new alternatives:
  - i. To promote the usage of environment-friendly fuel i.e. Natural Gas among the public at large, Government in 2014 accorded the highest priority of domestic gas supply to CGD sector of Piped Natural Gas (PNG).
  - ii. Sustainable Alternative Towards Affordable Transportation (SATAT) initiative was launched by Ministry of Petroleum and Natural Gas in October, 2018 to promote use of Compressed Bio Gas (CBG) as envisaged in National Policy on Biofuels, 2018 (NPB-2018). SATAT initiative on CBG encourages entrepreneurs to set up CBG plants, produce & supply CBG to Oil Marketing Companies (OMCs) for sale as automotive & industrial fuel. Government is taking various steps to establish the ecosystem for SATAT including remunerative pricing for CBG, offtake/ assistance for Fermented Organic Manure (FOM), availability of cheaper credit, etc. As on March 2022, 28 plants have been commissioned and 3192 Letter of Intent (LOIs) have been issued.

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